GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1705 ANSWERED ON:07.03.2013 SOCIO ECONOMIC AND CASTE CENSUS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Ajay Kumar SHRI ;Dharmshi Shri Babar Gajanan;Gangaram Shri Awale Jaywant;Ganpatrao Shri Jadhav Prataprao;Kashinath Shri Taware Suresh;Kateel Shri Nalin Kumar;Kumar Shri Vishwa Mohan;Nagar Shri Surendra Singh;Shivanagouda Shri Shivaramagouda;Sinh Dr. Sanjay;Yadav Shri Dharmendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether is it a fact that there is a lack of clarity on the successful and timely completion of the poverty survey;
- (b) if so, the detail thereof;
- (c) the total number of BPL persons living in the country at present, State/UT-wise;
- (d) whether the prevailing inflation and falling value of rupee have been factored while finalizing BPL norms and BPL list; and
- (e) if so, the details thereof and time by which the census is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b) No Sir.The Ministry of Rural Development launched Socio Economic and Caste Census (SECC 2011) on 29th June, 2011 in the country to generate a large number of social and economic indicators relating to households across the country for both rural & urban areas and involves the Ministry of Housing and Urban Poverty Alleviation, Office of the Registrar General and Census Commissioner and the State Governments. The SECC 2011 is being conducted in a phased manner throughout the country by the respective State/Union Territory administration with the financial and technical support of the Ministry of Rural Development. In brief, the process involves (i) enumeration through a hand-held computer (Tablet PC) to minimize data entry errors; (ii) sample verification of the data by the supervisors; (iii) verification and correction in the interest of ensuring accuracy of data with regard to certain parameters of households; (iv) preparation and publication of a draft list of households for viewing by public at prominent places in the village, gram panchayat and block development office. The draft list would also be available in the website (www.secc.nic.in); (v) verification of the information provided in the draft list of households by the Gram Sabha to be convened within 10 days of the publication of the draft list; (vi) invitation of claims and objections before designated officers and a process of two stage appeal for redressal to be completed within 82 days and (vii) publication of the final list of households.

- (c) The Planning Commission estimates the percentage and number of persons living below poverty line at national and state level, separately in rural and urban areas on the basis of a large sample survey of Consumer Expenditure carried out by the National Sample Survey Organization(NSSO) after an interval of 5 years approximately. The latest poverty estimates released by the Planning Commission are based on the 66th Round of NSSO carried out for the year 2009-10. State-wise details are given at Annexure.
- (d)&(e) Information on demography, housing/dwelling, employment/income, assets, land and amenities, etc. has been collected under SECC. These households information would be utilized for determining classes of beneficiaries for different rural development programmes. About 97% of the enumeration work in all the States/UTs has been completed. After the enumeration, the States/UTs would enter the Claim & Objection stage for publication of the final list. Depending upon the preparedness of different States/UTs, the Final List would be published at different times. For majority of States/UTs, the Final List is likely to be published by the end of September, 2013.